

- (ii) Educational Facilities: through construction of school buildings in a large number of villages;
- (iii) Communication Facilities through provision of link roads to the villages,
- (iv) Recreational Facilities: by construction of Village Community Centres;
- (v) Health Care: by providing regular medical treatment with free distribution of medicines by running medical aid centres in the villages;
- (vi) Various economic development programmes, such as, dairy and poultry development and development of agriculture and cottage and village industries.

In the coming years it is proposed to cover more and more areas so that within the next five years all the remaining villages in a radius of 8 Kilometers from the boundary of the plant are covered under the peripheral development programme

Facilities for Vocational Education in Schools

697. SHRI BANWARI LAL PUROHIT:
SHRI BIMALKANTI GHOSH

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Union Government have finalised the Centrally sponsored scheme to provide vocational education and facilities in the schools in different parts of the country;

(b) if so, the details of the proposed scheme;

(c) the manner in which the scheme will be implemented and by when; and

(d) to what extent the scheme is likely to benefit the students?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI-MATI KRISHNA SAHI): (a) No, Sir.

(b) to (d). Do not arise.

UGC Honorarium to M. Phil and Ph.D students

698. SHRI V. SOBHANADREESWARA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the University Grants Commission decided in 1984 to introduce a National level test for award of honorarium to M. Phil. and Ph. D. research scholars;

(b) whether an age limit of 25 years has been imposed recently;

(c) if so, the reasons therefor;

(d) whether this condition has affected adversely students from rural areas in getting honorarium; and

(e) if so, whether Govt. propose to review the said decision to restore the position which was prevalent earlier so that all the willing students could take the examination and compete for award of this honorarium?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI-MATI KRISHNA SAHI): (a) Yes, Sir. In 1984, the UGC decided to conduct a National level test as a qualifying requirement for the award of junior Research Fellowships awarded by the Commission in different disciplines.

(b) and (c). The CSIR has also been conducting a similar test for the fellowships

awarded by them. In February 1987, the UGC and the CSIR decided to hold the test jointly. The age limit prescribed by UGC for its test was 30 years, and that by the CSIR was 25 years. Because of these variations, it was decided that the age limit for the joint test may be fixed as 25 years relaxable upto 5 years in the case of candidates belonging to SC/ST and those who had experience of research or training.

(d) and (e). On the basis of representations from prospective candidates, the matter was reviewed and it was decided that the age limit for the joint test may be prescribed as 28 years relaxable upto 5 years in the case of women candidates, SC/ST candidates and those who have experience of research or training.

Flood Lighting in Archaeological Monuments in Andhra Pradesh

699. SHRI V. TULSIRAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal under consideration of the Union Government for flood lighting of some selected archaeological monuments in Andhra Pradesh;

(b) if so, the details of the proposals received from the State Government of Andhra Pradesh in this regard; and

(c) the time by which steps will be taken in regard thereto?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI-MATI KRISHNA SAHI): (a) to (c). The Archaeological Survey of India has no proposal to flood light any Centrally Protected monument in Andhra Pradesh. The Government of Andhra Pradesh propose to flood light Lepakshi Temple in the Anantapur District of Andhra Pradesh for which clearance of Archaeological Survey of India has been asked. The matter will be

examined when the detailed proposal is received.

Railway Over-Bridge near Alwar Railway Station

700. SHRI RAM SINGH YADAV: Will the Minister of RAILWAYS be pleased to state the time by which the Railways would take up the construction work of the railway over-bridge near Railway Station, Alwar (Rajasthan) on metre-gauge line?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAV-RAO SCINDIA): The State Government are yet to sponsor a firm proposal for the road over bridge near Alwar.

University for Foreign Languages

701. SHRI E. AYYAPU REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is a proposal to start a separate University for foreign languages;

(b) if so, the details thereof; and

(c) whether Union Government have given any special grants to Universities for giving coaching and training in foreign languages such as Arabic, Persian, French, Russian, Chinese, Japanese, Bhashamali, Spanish and German?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI-MATI KRISHNA SAHI): (a) and (b). No, Sir. The Central Institute of English and Foreign Languages, Hyderabad, set up by the Government of India has been declared as a deemed to be university' under Section 3 of the UGC Act. Besides English, it provides for the learning and teaching of Russian, French, German, Arabic and Spanish.

(c) The University Grants Commission does not have any separate scheme for